

FORM A
PUBLIC ANNOUNCEMENT

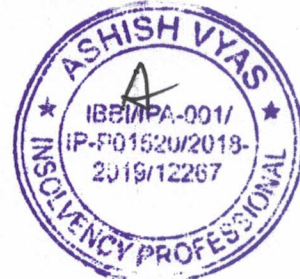
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SAI AKSHAR GRAPHICS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	SAI AKSHAR GRAPHICS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	24-02-2006
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72200MH2006PTC159998
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: 220 Hiranandi Ind. Estatic, opp. Kanjur Marg Railway Station, Kanjur Marg, Mumbai, Maharashtra -400078
6.	Insolvency commencement date in respect of corporate debtor	16-12-2022
7.	Estimated date of closure of insolvency resolution process	14-06-2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Ashish Vyas Registration No:- IBBI/IPA-001/IP-P-01520/2018-2019/12267
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: B-1A Viceroy Court CHS, Thakur Village, Kandivali (East), Mumbai Suburban, Maharashtra- 400 101 Email id:- ashishvyas2006@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: - A-402 Suashish IT Park, Dattapada Road, Borivali (East), Mumbai – 400066. Email id:- cirp.sagpl@gmail.com
11.	Last date for submission of claims	30-12-2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	https://ibbi.gov.in/home/downloads

Published in financial expert on 20-12-2022 & Pratiksha (Mumbai) on 19-12-2022

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **SAI AKSHAR GRAPHICS PRIVATE LIMITED** on 16-12-2022 vide order in C.P. (I.B.)- 915 OF 2022.

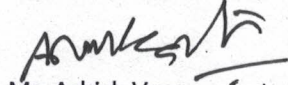


The creditors of SAI AKSHAR GRAPHICS PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 30th December, 2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional :



Mr. Ashish Vyas

IRP of SAI AKSHAR GRAPHICS PRIVATE LIMITED

Date: 19th December 2022

Place: Mumbai

